

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING: INDORE

Original Application No.201/01046/2017

Indore, this Thursday, the 14th day of December, 2017

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Parikshit Yogi, S/o Late Shri Rajnath Yogi,
Age 21 years, Occupation Nil, R/o 21,
Gangabai's Guwadi, Fazalpura, Ujjain (M.P.)-456001 -Applicant

**(By Advocate –Shri Santosh Purohit proxy counsel for
Shri Manish Sankhla)**

V e r s u s

Bank Note Press through General Manager,
Bank Note Press, Dewas (M.P.)-455001 - Respondent

ORDER (ORAL)

By Navin Tandon, AM:-

Learned proxy counsel for the applicant prays for withdrawal of this Original Application with liberty to file the same at an appropriate forum.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur) Judicial Member

(Navin Tandon)
Administrative Member